

**FORM B**  
**PUBLIC ANNOUNCEMENT**

**[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ALPS PHARMACEUTICALS PRIVATE LIMITED.**

| S.No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                                                                                     |
|-------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Name Of Corporate Debtor                                                           | <b>ALPS PHARMACEUTICALS PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                 |
| 2     | Date Of Incorporation Of Corporate Debtor                                          | 16/04/1980                                                                                                                                                                                                                                                                                                                  |
| 3     | Authority Under Which Corporate Debtor Is Incorporated /Registered                 | Registrar of Companies, Ahmedabad                                                                                                                                                                                                                                                                                           |
| 4     | Corporate Identity Number/ Limited Identification No. Of Corporate Debtor          | U24230GJ1980PTC047642                                                                                                                                                                                                                                                                                                       |
| 5     | Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor | Registered office :: Paragraph Business Center, B Wing, 601, Mondeal Heights Nr. Novotel Hotel, S.G. Highway Ahmedabad-GJ-380015<br>Factory at:: Plot No.: 1936/p, 1938/p,1946/p, 1947/p,1950/p,1933/p,1934/p,1939/p,1940/p,1941/p,1937/p, 1948/p,1949/p, 1908/1, 2827/p, /Pataldevi Industrial Estate, Almora,-Uttarakhand |
| 6     | Date Of Clouser Of Insolvency Resolution Process                                   | 7 <sup>th</sup> December, 2022 as per Hon'ble NCLT order. However due to stay by the Hon'ble NCLAT and thereafter vacation of stay vide order dt. 05.09.2023 and the same is received through online portal on dt. 13.09.2023)                                                                                              |
| 7     | Liquidation Commencement Date Of Corporate Debtor                                  | 7 <sup>th</sup> December, 2022 as per Hon'ble NCLT order. However due to stay by the Hon'ble NCLAT and thereafter vacation of stay vide order dt. 05.09.2023 and the same is received through online portal on dt. 13.09.2023)                                                                                              |
| 8     | Name And Registration Number Of The Insolvency Professional Acting As Liquidator   | Mr. Bhupendra Singh Narayan Singh Rajput<br>IP REG. NO. IBBI/IPA-001/IP-P00397/2017-18/10715 DATED 28.07.2017                                                                                                                                                                                                               |
| 9     | Address And E-Mail Of The Liquidator, As Registered With The Board                 | 309, ATMA House,<br>Opp. Old RBI, Ashram Road,<br>Ahmedabad -380009, Email ID:: <a href="mailto:cabsrajput309@gmail.com">cabsrajput309@gmail.com</a><br>Telephone no.: 079-26580310                                                                                                                                         |
| 10    | Address And E-Mail To Be Used For Correspondence With The Liquidator               | 309, ATMA House,<br>Opp. Old RBI, Ashram Road,<br>Ahmedabad -380009 Email ID:: <a href="mailto:IP.ALPS309@GMAIL.COM">IP.ALPS309@GMAIL.COM</a><br>Telephone no.: 079-26580310                                                                                                                                                |
| 11    | Last Date For Submission Of Claims                                                 | 12 <sup>th</sup> October, 2023 (30 days from the date of receiving the order of Hon'ble NCLAT, New Delhi in vide Company Appeal (AT) No.: 72 of 2023 through online portal on dt. 13.09.2023)                                                                                                                               |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **ALPS PHARMACEUTICALS PRIVATE LIMITED** on 7<sup>th</sup> December, 2022. There after the Resolution Applicant (RA) has filed the Company Appeal (AT) No.: 72 of 2023 before the Hon'ble NCLAT, New Delhi against the order of Hon'ble NCLT, Ahmedabad. The Hon'ble NCLAT stayed the order of Hon'ble NCLT, Ahmedabad vide interim order dt. 27/01/2023. However the Hon'ble NCLAT, New Delhi passed the order on dt. 05/09/2023 and vacate the interim order (Order received through online portal on dt.13/09/2023).

The stakeholders of **ALPS PHARMACEUTICALS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **12<sup>th</sup> October, 2023** to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors, may submit the proof of claims in person, by post or by electronic means.

The prescribed forms could be downloaded by visiting the website: <https://ibbi.gov.in/en/home/downloads>  
Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

*PS*

(Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT)  
LIQUIDATOR  
DATE: 18/09/2023 PLACE: AHMEDABAD

